COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 527 OF 2017 IN DFR NO. 1796 OF 2017

Dated: 6th November, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: TANGEDCO Vs.				Appellant(s)
Tamilnadu Electricity Regulatory Commission & Ors.			-	Respondent(s)
Counsel for the Appellant(s)	:	Mr. G. Umapathy Mr. S. Vallinayagam		
Counsel for the Respondent(s)	:	Mr. Senthil Jagadeesan Ms. Sonakshi Malhan for R-2		
		Mr. Kumar Mihir for R-3		

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

(I. J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/tpd